

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**M/S. VINDHYAVASINI STEEL PRODUCTS PRIVATE LIMITED**  
**(Engaged in Construction of Road Projects, Regd office at Mumbai)**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. VINDHYAVASINI STEEL PRODUCTS PRIVATE LIMITED  PAN: AADCV8049A CIN: U27310MH2011PTC222526
2.	Address of the registered office  Address other than R/o	- Flat No. 101, OG-III, Oberoi Garden, Thakur Village Off Western Express Highway, Kandivali (E), Mumbai City MH 400101  - PLOT NO J-62, MIDC, ADDL. MURBAD INDUSTRIAL AREA, MURBAD, DIST - THANE.597MH
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	PLOT NO J-62, MIDC,ADDL. MURBAD INDUSTRIAL AREA,MURBAD, DIST - THANE.597MH
5.	Installed capacity of main products/ services	Other tubes, pipes etc. of iron/ steel n.e.s
6.	Quantity and value of main products/ services sold in last financial year	The financial statements from 2018-19 weren't audited.
7.	Number of employees/ workmen	According to the records/books of accounts, there are no workers and employees as on Insolvency commencement date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The Resolution Applicant can get the said information by sending an email to RP at <a href="mailto:cirp.vvsppl@gmail.com">cirp.vvsppl@gmail.com</a> / <a href="mailto:nvsheth@mkindia.com">nvsheth@mkindia.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<b>Minimum Net worth:</b> Rs.2.5 Crore being the average of the last three financial years wherein the latest financial year being 31.03.2022; and <b>Minimum Turnover:</b> Rs.10 Crore average Annual turnover of being the average of the last three financial years wherein the latest financial year being 31.03.2022
10.	Last date for receipt of expression of interest	12 <sup>th</sup> July 2023
11.	Date of issue of provisional list of prospective resolution applicants	14 <sup>th</sup> July 2023
12.	Last date for submission of objections to provisional list	19 <sup>th</sup> July 2023

13.	Process email id to submit EOI	cirp.vvsppl@gmail.com
-----	--------------------------------	-----------------------

Signature of the Resolution Professional: **IP Naren Sheth**

Registration Number of the Resolution Professional: **IBBI/IPA-001/IP-P00133/2017-18/10275**

Registered Address of the Resolution Professional:  
**1014, PRASAD CHAMBER, TATA ROA DNO.1,  
OPERAHOUSE, MUMBAI 400004**

For (Name of the Corporate Debtor):

**M/S. VINDHYAVASINI STEEL PRODUCTS PRIVATE LIMITED.**



Date: **27<sup>th</sup> June 2023**

Place: Mumbai